F.No. XIV/2/2003/Conf/CESTAT/ Admn CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated : 18.12.2024

<u>CIRCULAR</u>

Pursuant to Ministry of Personnel, Public Grievances & Pension Department of Personnel & Training letter No. 407/12/2014-AVD-IV(B) dated 13 January 2015, all Group 'A' and 'B' officers (Gazetted & Non-Gazetted) are requested to furnish the immovable property return for the year 2024 as on 01.01.2025 in the enclosed proforma latest by <u>31.01.2025</u>.

Yours faithfully,

19/12/24

(Monika Devi) Technical Officer (Admn)

Encls : As above

Copy to :-

1.SPS/PA to Hon'ble President/Members/Registrar/Dy. Registrars/Assis Registrars/TO/AO/SPS/Court Masters/Accountant/LIA/HT/HC,- including all Regic Benches, CESTAT

2.Office Copy/Guard file/website.

Statement of Immovable Property Return for the year 1. Name of Officer (in full) and service								-	.*
1. Name of Officer (in full) and service									
1. Name of Officer (in full) and service						an an tha an			
3. Present post held :			Statement of	Immovable Pro	periy Retu	m for the year		· .	
3. Present post held : 4. Present Pay	• • ·	1. Name of Off	ficer (in full) and	service					· · · · · · · · · · · · · · · · · · ·
Nameof District, Sub- Division, Taluk & Village or (and sand property, is situated (full location & 1Name& CostCostof Present valuePresent valueIf not in own name, state in whose name, state his/her relationship to the Govt. servant & name details of presentHow acquired; how acquired, income from the property the property is otherAnnual Rema income from the property is otherAnnual Rema income the purchased) to the Govt. servant & servant &How acquired, whether the other with date of acquisition & name with details of person(s) from whom acquired12345678		to writeri me	officer belongs	 			(in case of IAS offic	ers)	
District, Sub- Division, TalukDetails of Property, Housing 	4 2	3. Present post	held :	,			4. Present Pay		
$\frac{1}{2} \frac{2}{3} \frac{3}{5} \frac{3}{5} \frac{3}{6} \frac{3}{7} \frac{3}{8}$		District, Sub- Division, Taluk & Village or City in which property is situated (full location &	Details of Property, Housing lands and other	construction/ Acquirement (and year when purchased) including of land in case		name, state in whose name held & his/her relationship to the Govt.	whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s)	income from the property	Remar
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